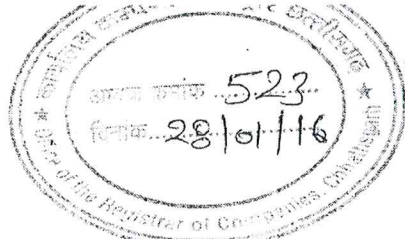


Rakesh
28/01/2016



ANNEXURE-1

Statement of Immovable Property Return for the year 2015 (as on 01.01.2016)

JTA

Service: ICLS-JTS

Name of officer (in full): RAKESH KUMAR SAHU Designation: ROC-CUM-OL, CG. Date of Birth: 17.07.1972

Ministry/Department/Office: O/o ROC-cum-OL, Chhattisgarh Grade Pay Rs. 5400/- Present pay: Rs. 19190/-

Name of district sub-division, Taluk and Village in which property is situated.	Name and details of property - housing, lands and other buildings.	Cost of construction/acquirement including land in case of house and year when purchased	*Present Value	If not in own name state in whose name held and his/her relationship to the Government Servant.	How acquired- whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date-of-acquisition and name with details of persons from whom acquired.	Annual Income from the property.	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Nil	Nil	N.A.	N.A.	N.A.	N.A.	Nil	Nil
DURG (CG.)	Residential House	Rs. 25000/- (1984)	Rs. 16.00 lacs	In joint name with my brother	Parental Property	NIL, Parents residing	NIL
DURG (CG.)	Plot (residential)	Rs. 2.30 lacs (2009)	Rs. 6.00 lacs	-NA-	Purchase	NIL	NIL
DURG (CG.)	Residential Plot No. 50, Anushtha Residency, Junwani, Bhilai (1800 Sq. ft)	Rs. 19.80 lacs (2015)	Rs. 20.00 lacs	-NA-	Purchase. Intimation send to the Ministry through the Regional Director on 16.03.2015	NIL	NIL

Signature: *Rakesh*

Date: -28/01/2016